

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar.

Notification

Srinagar, the 24th of July, 2025.

S.O.198.- In exercise of the powers conferred by section 59 of the Prisons Act, 1894 and all other powers enabling it in this behalf, the Lieutenant Governor is pleased to direct that the following amendment shall be made in the Prison Manual, 2022; namely;-

1. In chapter XVII, under the heading "Welfare of Prisoners", after clause 17.45, the following clause shall be added namely;-

"17.46. Rights and Facilities for Prisoners with Disabilities:-

i) Non-Discrimination:

No prisoner shall be discriminated against on grounds of disability. All prisoners with disabilities shall be entitled to equality, dignity, and respect for their integrity on an equal basis with others.

ii) Accessibility:

All prison infrastructure, including cells, toilets, medical units, educational and vocational training centres, and grievance redressal systems, shall be made accessible in accordance with the standards specified under the Accessibility Standards and Guidelines' notified by MHA.

iii) Healthcare and Rehabilitation:

Persons with disabilities shall be provided with appropriate healthcare, including psychiatric and psychological services, as well as access to rehabilitation programs and therapies.

iv) Screening and Identification:

All incoming prisoners shall be screened for disabilities at the time of admission. Relevant prison records must reflect their specific needs to ensure suitable accommodations and assistance.



v) Staff Training:

Prison staff shall undergo regular training to sensitize them to the rights, needs, and appropriate handling of prisoners with disabilities.”

By Order of the Lieutenant Governor.

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to the Government.

Dated: 24.07.2025

No. Home-Jail/80/2021-01-HOME

Copy to the :-

1. Ld. Advocate General, J&K.
2. Director General of Police, J&K.
3. Director General of Prisons, J&K.
4. Director General of Prosecution, J&K.
5. Additional Director General of Police, CID, J&K.
6. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
7. Director Archives, Archaeology and Museums, J&K.
8. Secretary to the Government, Department of Law, Justice and PA.
9. Pvt. Secretary to the Chief Secretary, J&K.
10. Pvt. Secretary to the Principal Secretary to the Government, Home Department.
11. General Manager, Government Press, Srinagar.
12. I/C Website, Home Department.
13. Stock file.

Copy also to the:-

1. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
2. Registrar General, High Court of J&K and Ladakh.


(Rouf Ahmad Lone)JKAS 24.07.25

Under Secretary to the Government.